NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1546/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Venkatesh Sanitation

V/s.

Rudrani Health Care Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

PCS for Rejponduly

2 Ritesh R. Mahajan PCS for Operational Creditor

ORDER

CP No. 1546/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

At request of the parties, list this matter on 19.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)